

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:1721  
ANSWERED ON:04.12.2012  
NGOS IN SPORTS AND YOUTH ACTIVITIES  
Kumar Shri Vishwa Mohan

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the names of Non-Governmental Organisations (NGOs) and other bodies provided funds by the Government under the various schemes for promoting sports and activities related to youth affairs during each of the last three years and the current year, State NGO's and scheme-wise;
- (b) whether the Government has conducted any review of the work done by the said NGOs and other bodies;
- (c) if so, the outcome thereof during the said period, NGO and Organisation-wise; and
- (d) the names of NGOs/other bodies found to be involved in financial irregularities/ misutilisation of allocated funds along with the action taken against them during the said period?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS(SHRI JITENDRA SINGH)

(a) The Government provided funds to Non-Governmental Organizations (NGOs) and other Organizations under different schemes for promoting sports and activities related to youth affairs for each of the last three years and current year state NGOs and Scheme-wise are annexed.

(b) & (c): The review of the work done by the NGOs and other bodies is an ongoing process. Further grants to NGOs are given only after scrutiny of audited statement of accounts and submission of utilization certificate to the effect that the grants were utilized for the purpose for which it was sanctioned.

The Government has requested the Office of the Chief Commissioner of Persons with Disabilities to arrange visits/inspections by the respective state Commissioners for Persons with Disabilities of the concerned NGOs located in State and submit the reports to the Government. The reports received so far show satisfactory implementation of the scheme.

(d): A report has been received by the Government regarding misappropriation of funds by an Ex-Secretary of Mahabir Training & Research Centre for Rural Development, Bhadrak, Odisha, which was sanctioned Rs.2,36,250/- in 2010-11 under the scheme of Sports and Games for Persons with Disabilities. Government of Odisha has been asked to investigate the matter and submit a report.